

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	Sec 230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Harinath D.V.A.S. Ravi Prasad K.V. Raman	Advocate	9849652290	
M. SUBRAHMANYAM S. Sarveswar Reddy	P.C.S P.C.S	9849652290 9866253999	
Advocate Commissioned			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.N.Harinath, Mr.D.V.A.S.Ravi Prasad & Mr.K.V.Raman learned counsels, Present for Petitioner.

Mr.M.Subrahmanyam & Mr.S.Sarveswar Reddy learned PCS/Commissioner, present.

Learned counsel appearing for petitioner requested time.

Petitioner is directed to serve the notice of date of hearing to all the concerned authorities that filed their representation in respect of the proposed scheme

List the matter on 15.03.2018 for final hearing.

MEMBER (Judicial)